## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

## NOTIFICATION

Dated Shillong, the 30<sup>th</sup> March, 2019

NO. LJ (B) 17/2019/120 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Teams, Flying Squad in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	and the state of t
1,	Winningstar Kharbani, Inspector of Statistic, District Statistical Office, Shillong.	East Khasi Hills, Shillong	Deputy Commissioner, East Khasi Hills.
2.	Frederick B. Lyngdoh Nongbri, Trainee Officer, SBI Malki Branch.	-do-	-do-
3.	Shri B. Syiem, Assistant Director of Horticulture (Planning), Directorate of Horticulture, Lower Cleve Colony.	-do-	-do-
4.	Shri. Rishottre Pyrbot, Sr. Auditor, O/o PAG (Audit).	-do-	-do-
5.	Sandrew Syiem, Assistant Environmental Engineer, Pollution Board.	-do-	-do-
6.	Shri. Veracious Nongkhlaw, Instructor Principal Shillong Polytechnic, Education Department.	-do-	-do-
7.	Smti Christine Osman Rani, Inspector of Statistic, District Statistical Officer.	-do-	-do-
8.	Prahsant Soren, Engineer (Civil) ED (RE) NEEPCO Ltd Shillong.	-do-	-do-
9.	Marnylla Sun, Assistant Officer, Div Soil & Water Conservation Cash Crop Division Shillong.	-do-	-do-
10.	Riewpyrkhat Shullai, Soil & Water Ranger Overseer, Div Soil & Water Conservation Officer.	-do-	-do-

11.	Olivia Emie Susngi, Agirculture Development Officer Marketing, O/o District Horticulture Officer.	-do-	-do-
12.	Manoj Patir, Manager, SBI Dhankkheti.	-do-	-do-
13.	Damepaia Synun Mylliem Pdah, Assistant Geologist, Director of Mineral Resources.	-do-	-do-
14.	Purushottam Singh, Dy Manager, SBI Malki Br	-do-	-do-
15.	Jadab Chandra Das, Training Officer, SBI Mawlai Br	-do-	-do-
16.	Sondar Davy Kynter, Research Oficer, Planning Department.	-do-	-do-
17.	Shri Kamalesh Chakraborty, Sr. Auditor, O/o Principal Accountant General (Audit).	-do-	-do-
18.	Iashanlang Rangad, Assistant Manager SBI, Garikhana Branch.	-do-	-do-
19,	Manoj Jimey, Asst Manager, SBI Mawngap Branch.	-do-	-do-
20.	Shri S. Touthang, AO, O/o Principal Accountant General (Audit).	-do-	-do-
21.	Shri S.E. Kharmawlong, Geologist, Director of Mineral Resources.	-do-	-do-
22.	Shri Jespar Khongsdam, Sr. Auditor, O/o Principal AG (Audit), Shillong.	-do-	-do-
23.	Shri Grasswell Nongpoh, Agriculture Inspector, Directorate of Agriculture.	-do-	-do-
24.	Shri Rupam Bhattacharjee, Audit Officer, O/o A.G.(Audit)	-do-	-do-
25.	Heslington Khyriem, Assistant Director, Professional Development Cell MATI.	-do-	-do-
26.	Shri Kamalendu Roy, Lead District Manager, SBI Dhankheti.	-do-	-do-
27.	Shri Thangpilen Sitlhou, Assistant Manager, SBI Laitumkhrah Br.	-do-	-do-

(E.M. Donn),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

## Copy to:-

- 1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2. The Chief Electoral Officer.
- 3. The Additional Deputy Commissioner (Election), office of the Deputy Commissioner with reference to letter No. SHEL.V/MP/2019/34/24, Dt. 29.3.19.
- 4. Personnel A.R (A) Department.
- 5. Election Department.
- Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
- 7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,

Joint Secretary to the Govt. of Meghalaya Law (B) Department.